

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 21.07.2014
Court No. : 4
Item No. : 19

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 7966 OF 2014
WITH PRAYER FOR INTERIM RELIEF

GHAZIABAD DEV. AUTHORITY

...PETITIONER

VERSUS

DEVENDRA KUMAR & ANR.

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 07.07.2014 with an office report dated 04.07.2014 when the Court was pleased to pass the following order:

“Await service.
List the matter on 21st July, 2014.”

It is submitted that the show cause notice was issued to both the Respondents on 26.06.2014 through registered A.D. post. Service of show cause notice is still awaited.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 19th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Devesh Kumar, Advocate

ASSISTANT REGISTRAR